

T.P.(C) No. 289 OF 2002
ITEM No.26

Court No. 4

SECTION XVIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition.(Civil) No.289/2002

J. SAI LAKSHMI

Petitioner (s)

VERSUS

J. KAMLESWARA RAO

Respondent (s)

(With Appln(s). for stay and c/delay in filing counter affidavit)

Date : 11/10/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s) Mrs.K. Sarada Devi,Adv.

For Respondent (s) Mr. Vipin Gogia,Adv.
Ms. Jaspreet Gogia,Adv.

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T....J
.SP2

Adjourned by four weeks at the request of the
learned counsel for the petitioner.
Delay in filing the counter affidavit is
condoned.

.SP1

(Ganga Thakur)
P.S.to Registrar

(Prem Prakash)
Court Master